

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Nomination for One Day Workshop on "Arbitration & Conciliation Act, 1996-Law, Practice and Procedure; Mediation: Role of Judges in referral, writing settlement orders, and challenges & its implementation for enforcing mediated settlements with special reference to The Mediation Act, 2023".

ORDER

No: 1304 of 2026/REG/RS

Dated: 19/08/2026

The Judicial Officers, as per Annexure "A" to this order are hereby nominated for participating in the subject programme, which is scheduled to be held on 22nd August, 2026 at J&K Judicial Academy, Mominabad, Srinagar.

The nominated Judicial officers shall report at the aforesaid venue, at 09:45 AM sharp on the scheduled date.

By Order.

(M.K. Sharma)
Registrar General

No: 36597-48/REG/RS

Dated: 19/08/2026

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
..... for information.
4. Director, J&K Judicial Academy, Jammu, for information and with the request to inform all the nominated Judicial Officers, accordingly.
..... for information and necessary action.
5. All the Pr. District and Sessions Judges of UT of Ladakh/Kashmir Province.
6. Concerned Judicial Officers.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to get the same uploaded on the official web site of the High Court.
8. Chief Librarian, High Court of J&K, and Ladakh, Jammu/Srinagar.
..... for information and maintaining the record of the same.
9. Order File.

Registrar General

Annexure "A"

Sno	Name (Mr./ Ms.)	Designation & Posting
1	Farooq Ahmad Bhat	Additional District & Sessions Judge, Srinagar
2	Yahaya Firdous Ahanger	Additional District and Sessions Judge, Budgam
3	Anjum Ara	1 st Additional District & Sessions Judge, Srinagar
4	Ahsan Ullah Parvez Malik	Additional District and Sessions Judge, Bandipora
5	Ramesh Lal	Additional District and Sessions Judge, Sopore
6	Rafia Hassan	Presiding Officer, Fast Track Court, Kulgam
7	Tsewang Phuntsog	Chief Judicial Magistrate/CJM Kargil/Principal Magistrate, JJB, Kargil (Virtual Mode)
8	Manzoor Hussain	Chief Judicial Magistrate/CJM, Handwara
9	Iqbal Ahmad Akhoon	Chief Judicial Magistrate, Bandipora
10	Phuntsog Angmo	Chief Judicial Magistrate/CJM Leh (Virtual Mode)
11	Riyaz Ahmed Choudhary	Chief Judicial Magistrate, Shopian
12	Fariqa Nazir	Special Mobile Magistrate, Pulwama
13	Mudasar Farooq Ganaie	Secretary DLSA, Pulwama
14	Rajeev Kumar Tadyal	Sub Judge, Bijbehara
15	Lubna Sultan	Special Mobile Magistrate, Anantnag
16	Junaid Imtiaz Mir	Sub Judge, Srinagar

17	Shafeeq Ahmad Malik	Sub Judge, Chadoora
18	Imran Haneef Khan	Special Mobile Magistrate, Baramulla
19	EasarUINabi	Special Mobile Magistrate, Budgam
20	Altaf Ahmad Mir	Sub-Judge, Vailoo
21	Muneer Ahmad Bhat	Addl. Spl. Mobile Magistrate Awantipora
22	TasneemKawoos	Munsiff, Budgam
23	Arshad Aziz Qureshi	Munsiff, Anantnag
24	AmaanNissar	Munsiff Tral, Pulwama
25	Mahoor	Munsiff Ganderbal/Additional Spl. Mobile Magistrate, Ganderbal
26	Younis Hamid	Munsiff, Dangi wacha
27	Waqar Ahmed	Munsiff, Tangmarg, Baramulla
28	Sheeraz Akhter Malik	Addl. Spl Mobile Magistrate, Kulgam
29	Mansoor Ahmad Mir	Munsiff/Additional Special Mobile Magistrate, Kralpora
30	Vikas Bhardwaj	2nd Addl. Munsiff, Srinagar
31	NissarulHaq Khan	Munsiff D.H Pora, Kulgam
32	MehakMehboob	Munsiff Gurez, Bandipora
33	Shyam Kumar	Munsiff Aishmqam
34	HiteshwarKesar	Munsiff Baramulla
35	MudasirYousuf	Munsiff, Sogam